

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 408 of 2012 in
Appeal No. 117 of 2011

Dated : 21st December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konaseema Gas Power Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Jafar Alam
Mr. Amardeep Jaiswal

Counsel for the Respondent(s):

Ms. Surbhi Sharma for R-3 to R-7
Mr. K.V. Mohan for R-1
Mr. K. V. Balakrishnan

ORDER

Order is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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